- Lok Sabha) on the subject 'Regularisation of Casual Workers/ Artists of Radio Kashmir, CBS Radio Kashmir and Doordarshan Kendra, Srinagar' relating to the Ministry of Information and Broadcasting; and
- (iii) Thirteenth Report on the subject 'Deployment of Contract/ Casual/ Sanitation Workers for perennial nature of jobs in NDMC relating to the Ministry of Home Affairs.

STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR

MS. DOLA SEN (West Bengal): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements of the Department-related Parliamentary Standing Committee on Labour (2015-16):—

- (i) Statement showing further action taken by the Government on the Observations/
 Recommendations of the Committee contained in their Fifth Report (Sixteenth
 Lok Sabha) on the Action Taken by the Government on the Observations/
 Recommendations contained in the First Report of the Committee (Sixteenth
 Lok Sabha) on 'Demands for Grants (2014-15)' of the Ministry of Labour and
 Employment; and
- (ii) Statement showing further action taken by the Government on the Observations/ Recommendations of the Committee contained in their Sixth Report (Sixteenth Lok Sabha) on the Action Taken by the Government on the Observations/ Recommendations contained in the Second Report of the Committee (Sixteenth Lok Sabha) on 'Demands for Grants (2014-15)' of the Ministry of Textiles.

REPORTS OF RAILWAY CONVENTION COMMITTEE

SHRI T.K. RANGARAJAN (Tamil Nadu): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Railway Convention Committee (2014-19):—

(i) First Report (Sixteenth Lok Sabha) on the subject 'Rate of Dividend payable by the Railways to the General Revenues for the years 2014-15 and 2015-16 and other Ancillary Matters' relating to the Ministry of Railways (Railway Board); and